

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.1736/2018

MA No.1923/2018

New Delhi, this the 7th day of May, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J)

Hon'ble Ms. Praveen Mahajan, Member (A)

Shri Pratyush Bibhakar
S/o Shri Bachoo Prasad
R/o B-200, G-3, Shalimar Garden
Sahibabad, Ghaziabad, UP.

.... Applicant

(By Advocate:Shri Sudhir Mendiratta)

Versus

1. Home Secretary
Ministry of Home Affairs
North Block, Central Secretariat
New Delhi – 110 001.
2. Director
Intelligence Bureau of India
35, Sardar Patel Marg
New Delhi.
3. Joint Deputy Director
Subsidiary Intelligence Bureau (MHA)
Govt. of India
Shimla, Himachal Pradesh. Respondents.

(By Advocate: Shri P.K.Singh for Shri Rajeev Kumar)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the applicant.

2. Shri P.K.Singh, learned proxy counsel for Shri Rajeev Kumar appeared on receipt of advance notice on behalf of the respondents.

3. Learned counsel for the applicant submitted that the applicant has filed an appeal before the appropriate authority on 07.11.2017, which is still pending.

4. Under these circumstances, we direct the Appellate Authority to decide the appeal dated 07.11.2017 of the applicant within a period of two months from the date of receipt of a copy of this order. The OA is disposed of, accordingly, at the admission stage. MA No.1923/2018 is also disposed of.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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